NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/611/(IB)/2017

NAME OF THE PETITIONER(S)

: VISHNUSUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SRI NAGANANTHANA MILLS LTD

UNDER SECTION

: 9 RULE 6

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Raja mohamed Coursel

2. M.C. Sorryannermone
(For AIC.MYLCOMY) ORDER Operational Gold for

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged, with the liberty to file reply before the next date of hearing; the copy of which will be given to the other side in advance. Matter is posted for final arguments. Put up on 06.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk